

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:2755  
ANSWERED ON:28.07.2014  
PMA FOR PSU .  
Ahmed Shri Sultan

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) the number of commercial disputes settled by Permanent Machinery of Arbitration (PMA) for Public Sector Enterprises during each of the last three years and the current year;
- (b) whether trend of referring cases to PMA has increased during the said period;
- (c) if so, whether the Government proposes to hike / slash the Arbitration cost during the current year; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PON. RADHAKRISHNAN )

- (a) The number of commercial disputes settled by Permanent Machinery of Arbitration (PMA) is as under :-

Year	No. of Settled disputes
2011-2012	29
2012-2013	64
2013-2014	51
2014-2015	Nil

(as on 21-7-2014)

- (b) Yes, Madam.
- (c) No, Madam.
- (d) Does not arise.